

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup> FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 22<sup>nd</sup> September, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 59/2017(CZ)	Mahendra Pratap Singh Vs M/s Birla Corporation Ltd. & 3 Ors.	Mr. Rohit Sharma, Adv.	
2.	Original Application No. 73/2017 (CZ) <b>(M.A.No.325/17)</b>	Shailesh Pandey Vs. MoEf & 5 Ors.	Mr. Anand Mohan Tiwari, Adv. Mr. Harshvardhan Singh Rathore, Adv. Mr. Siddharth Singh Chauhan, Adv.	
3.	Original Application No. 64/2017(CZ)	Millennium Plaza Awas Samiti Vs State of MP & Ors.	Mr. Mohit Sahu, Adv. Mr. Harish Mehta, Adv. Ms. Zubia Sajid, Adv. Ms. Parul Bhadoria, Adv. Mr. Ajay Gupta, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)